

MINISTRY OF CORPORATE AFFAIRS
(Vigilance Section)

PROPERTY RETURN FOR THE YEAR 2011
(as on 01.01.2012)

1. Name of the officer Jyoti Chandra Meena
2. Service to which officer belongs (FCL)
3. Present post held Joint Director
4. Present pay Rs 44700/- OP or GP Rs 87000/-
5. Office Bd, Noida

Property details:

6. Description of the property Agricultural Land
7. Precise location (full address) Mahua Distt Jaisalmer (Raj)
8. Area of land in case of landed property Area about 16 Bigha
9. Nature of land (state whether residential/ agricultural etc.) Agricultural Land
10. Extent of interest Joint name with family members i.e. Haveli & Mahesh
11. If not in own name, state in whose name and relationship with Govt. servant own name
12. Date of acquisition For the year 2008, before death of father (late who was employed)
13. How acquired (whether by purchase, lease, mortgage, inheritance, gift or otherwise, name address, connection with Govt. servants and other details of person from whom acquired etc. be given) (See note below) Inheritance
14. Value of the property (See note below) Not known
15. Particulars of sanction of prescribed authority; if any. Not sanctioned by state Govt in Rajasthan
16. Total annual income from the property. N.A.
17. Any other details

Date: 6/2/12
Place: Jaisalmer

Jyoti Chandra Meena
(Signature)
Joint Director